

IN THE HIGH COURT OF ORISSA AT CUTTACK

W. P. (C) PIL No.18607 of 2021

Sanjiv Joshi

....

Petitioner

Mr. Sukumar Patjoshi, Senior Advocate
-versus-

State of Odisha and others

....

Opposite Parties

Mr. A. K. Parija, Advocate General
assisted by Mr. P. K. Muduli, AGA

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUSTRAY**

**ORDER
05.10.2021**

Order No.

09. 1. It appears that the reports of the Secretaries of DLSAs are awaited.
2. Time for submitting the reports is extended till the next date.
3. List on 1st November, 2021.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Roustray)
Judge